

Name of the Corporate Debtor: KNISS LABORATORIES PRIVATE LIMITED CIN : U24231TN1988PTC016466 Date of commencement of CIRP: 25th Aug 2026
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LIST OF CREDITORS Summary as on 25th September 2026	
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Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Annexure 8 - List of operational creditors (Other than Workmen and Employees and Government Dues)

Amount in Rs.

S.N	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claims admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?	% of Voting Share in CoC					
1	Pharmarule (partnership firm)	19-09-2026	3,07,65,027	-	supply of raw materials	0	0	No	94.34%	0	0	1,37,00,439	1,70,64,588	Note 1
	Total		3,07,65,027						94.34%	-	-	1,37,00,439	1,70,64,588	

Note 1: Principal amount provisionally admitted based on Form B, invoices, and ledger details. Interest claim under verification subject to detailed records from SBoD.